

Government of India,
Ministry of Corporate Affairs,
O/O the Official Liquidator
Corporate Bhawan, IInd floor
29, Rajaji Salai,
Opposite to Beach Railway Station
Chennai - 600001

IN THE HIGH COURT OF JUDICATRE AT MADRAS
ORIGINAL JURISDICTION

In the matter of the Companies Act, 1956
and

In the matter of M/s.RBF Nidhi Limited
(In Liquidation)

Company Application No.694 of 2018

In

Company Petition No.230 of 2004

SALE NOTICE

Pursuant to the orders of the Hon'ble High Court, Madras dated **07.12.2018** sealed tenders are invited from the interested parties by the undersigned for the purchase of movable assets as detailed in the schedule given hereunder belonging to M/s.RBF Nidhi Limited (In Liquidation) on "**as is where is condition and whatever there is basis**".

SCHEDULE

SL. NO.	Description	Location	Reserve Price Fixed (Rs.)	E.M.D. @ 10% on the reserve price fixed Rs.
1	Immovable Property i) Land (6 cents i.e., 2614 Sq.ft.) ii) Building and other Civil Structures	Survey No.307, No.21, CSI School Street, Thandurai, Pattabiram, Chennai - 600 072. Sub-Registration Office : Avadi Registration District: Tiruvallur	Rs.38.63 Lakhs.	Rs.3,86,300/-

Boundaries of the Property as per the Inspection

North by : Lane

South by : School Street

East by : Plot belongs to Arumugam

West by : Plot belongs to Kanni

2. Date of inspection of : **07.01.2019**
the mortgage **between 11.00 A.M. to**
Property **04:00 P.M**

3. Last date for submission
of tenders : **23.01.2019**
up to 04:00P.M with
"The Registrar General,
High Court, Madras.
Madras

Sealed tenders will be opened by the Hon'ble High Court, Madras on **25.01.2019** at **10:30 AM** when the tenderers may remain present and participate in the inter-se bidding. However a report on the said offers/tenders will be placed before the Hon'ble High Court, Madras for confirmation of sale.

Tender Form, Terms & Conditions can be obtained from the office of the undersigned during the working days between **11.00 A.M. to 04.00 P.M** before the date fixed for submission of tender.

The cost of tender form is Rs.1500/- per form (Non-refundable/Non-adjustable)

Sealed tenders accompanied by Earnest Money Deposit should directly be submitted to the Office of the Registrar General, High Court of Madras, Chennai- 600 104. For further details about the property, kindly log on to www.olchennai.in or call on the undersigned office on any working day.

DATED AT CHENNAI THIS THE ²⁷th DAY OF DECEMBER, 2018

(Dr. K. THRIUMALAIMUTHU)
OFFICIAL LIQUIDATOR
HIGH COURT, MADRAS